

*Rep. by Act 35 of 1950.*

## Act No. XLII of 1948

[PASSED BY THE DOMINION LEGISLATURE]

*(Received the assent of the Governor General on the 3rd September 1948)*

**An Act further to amend the Indian Merchant Shipping Act, 1923**

**W**HEREAS it is expedient further to amend the Indian Merchant Shipping Act, 1923 (XXI of 1923) for the purpose hereinafter appearing;

It is hereby enacted as follows:—

**1. Short title.**—This Act may be called the Indian Merchant Shipping (Amendment) Act, 1948.

**2. Amendment of section 206, Act XXI of 1923.**—In clause (b) of sub-section (IA), of section 206 of the Indian Merchant Shipping Act, 1923 (XXI of 1923), for the words "five years" the words "three years" shall be substituted.

*Price anna 1, or 1½d.*